

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

ORDER

No:1514 of 2022/RG

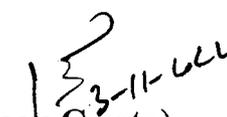
Dated: 03.11.2022

In terms of Rules 21 and 24 of the Jammu and Kashmir Higher Judicial Service Rules, 2009, the following Judicial Officers, who have attained or will attain the age of 58, 55 and 50 years in the year 2022, are found fit and eligible for their continued utility as Judicial Officers beyond the age of 58, 55 and 50 years respectively:-

S.No	Name of the Officer, S/Sh.	Date of Birth.	Date of attaining the age.
Judicial Officers who have attained the age of 58 years in the current year.			
1.	Ms. Bala Jyoti,	29.10.1964	28.10.2022
2.	Mohd. Ashraf Malik	25.05.1964	24.05.2022
3.	Yash Paul Kotwal	03.01.1964	02.01.2022
4.	Sunit Gupta,	22.04.1964	21.04.2022
5.	Riyaz Ul Haq Mirza	15.08.1964	14.08.2022
6.	Mohd Ashraf Khan,	10.03.1964	09.03.2022
7.	Mohd. Ashraf Bhat,	14.03.1964	13.03.2022
Judicial Officers who have attained or will attain the age of 55 years in the current year.			
1.	Yash Paul Bourney	25.08.1967	24.08.2022
2.	Mohinder Kumar Sharma	04.01.1967	03.01.2022
3.	Ms. Jeema Bashir	14.05.1967	13.05.2022
4.	Jawad Ahmad	01.05.1967	30.04.2022
5.	Ms. Kalpana Revo	01.04.1967	31.03.2022
6.	Ms. Masarat Roohi	03.11.1967	02.11.2022
7.	Aijaz Ahmad Khan	01.04.1967	31.03.2022
8.	Abdul Nasir	17.04.1967	16.04.2022
Judicial Officer who has attained the age of 50 years in the current year.			
1.	Tahir Khurshid Raina	28.04.1972	27.04.2022

Note: The continued utility service of Sh. Tahir Khursheed Raina in the Higher Judicial Services shall be subject to the outcome of the Writ Petition (C) No. 373/2012 pending in the Hon'ble Supreme Court and SWP No. 2224/2018, titled Tahir Khursheed Raina V/s High Court of Jammu and Kashmir, pending in Jammu wing of the High Court.

By Order


(Sanjeev Gupta)

Registrar General

Dated:03.11.2022

No: 37646-56 /RG/GS

Copy of the above forwarded to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice _____
..... for information of their Lordships.

3. Secretary to Govt. Department of LJ&PA, Civil Secretariat, Srinagar
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Computers, High Court of J&K and Ladakh, Srinagar.
7. Registrar Inspection, High Court Wing, Jammu/Srinagar.

8. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
.....for information.
9. S/Shri. _____
10. Incharge NIC, Srinagar, for uploading the same on the official website of the High Court.
11. Director Finance, High Court Main wing, Srinagar for information.
12. Incharge Library, High Court wing Jammu/Srinagar for information and keeping the record of the same.
....for information and necessary action.
13. Office file.

Registrar General

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